

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 5528**

**ANSWERED ON- 27/03/2026**

**ASEAN INDIA RELATIONS**

**5528. SHRI RAO RAJENDRA SINGH**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:-**

- (a) the details of progress made in the culmination of ASEAN-India Trade in Goods Agreement (AITIGA);**
- (b) whether, in light of recent geopolitical turbulence, both stakeholders are working towards enhanced trade and maritime cooperation; and**
- (c) if so, the details of such a future roadmap for the same?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a to c) The ASEAN-India Trade in Goods Agreement (AITIGA) was signed on 13<sup>th</sup> August 2009 and came into force on 1<sup>st</sup> January 2010 in respect of India, Malaysia, Singapore and Thailand. By 1<sup>st</sup> August 2011, all ASEAN members became signatory to the FTA. India and ASEAN are**

**constructively engaged in the review of ASEAN-India Trade in Goods Agreement (AITIGA).**

**India and ASEAN are maritime neighbours. To strengthen maritime cooperation, ASEAN-INDIA JOINT STATEMENT ON MARITIME COOPERATION was adopted on 07 September 2023 at the 20<sup>th</sup> India-ASEAN Summit in Jakarta, Indonesia.**

**Further, at the 22<sup>nd</sup> India-ASEAN Summit held on 26 October 2025 in Kuala Lumpur, Malaysia, the year 2026 has been designated as 'ASEAN-India Year of Maritime Cooperation', under which, among other activities, ASEAN-India Conference on Blue Economy, ASEAN-India Maritime Exercise, East Asia Summit Conference on Maritime Security Cooperation and East Asia Summit Maritime Heritage Festival are planned to be organised to forge partnerships with the ASEAN members.**

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